

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
LOK SABHA
UNSTARRED QUESTION NO.1863
TO BE ANSWERED ON 21.12.2018

Rejuvenation of Tawi and Chenab Rivers

1863. SHRI JUGAL KISHORE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether any draft for the rejuvenation and redevelopment of river Tawi and Chenab in Jammu and Kashmir has been prepared;

(b) if so, the details thereof; and

(c) the details of the funds allocated for rejuvenation and redevelopment of rivers in the States under different schemes?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

(a) to (c) This Ministry has been supplementing the efforts of the State Governments in abatement of pollution in identified stretches of various rivers under National River Conservation Plan (NRCP) for taking-up various pollution abatement works, on cost sharing basis between the Central & State Governments. The pollution abatement schemes under NRCP are sanctioned after due appraisal from time to time in identified stretches of various rivers on the basis of proposals received from the State Governments, their conformity with the NRCP guidelines and availability of funds.

NRCP {excluding Ganga and its tributaries, which are handled by Ministry of Water Resources, River Development & Ganga Rejuvenation (MoWR,RD&GR) from 01/08/2014 onwards} has so far covered polluted stretches of 33 rivers (including Devika and Tawi rivers in Jammu & Kashmir) in 76 towns spread over 15 States in the country at a sanctioned cost of Rs. 4801.57 crore, and Central share of Rs. 2337.73 crore has been released to the State Governments for implementation of various pollution abatement schemes. Sewage treatment capacity of 2520.43 mld (million litres per day) has been created so far under the NRCP.

A project for pollution abatement of Devika and Tawi rivers at Udhampur town of Jammu and Kashmir has been sanctioned in September, 2018 at a cost of Rs. 186.74 crore under NRCP, on 90:10 cost sharing funding pattern between Central

and State Governments. Major components under the project include laying of sewer lines of 129.27 kms., construction of 3 sewage pumping stations and Sewage Treatment Plants (STPs) of total 13.60 million litres per day (mld) treatment capacity. In addition, works related to river front development, construction of improved wood crematoria and public awareness activities have also been sanctioned under the project. Central share of Rs. 30.00 crore has been released to Government of Jammu and Kashmir under the project.

State Governments, apart from their own budgetary allocation, are also accessing financial assistance for creation of sewerage infrastructure, including sewage treatment plants (STPs), in various cities/towns under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and Smart Cities Mission of Ministry of Housing & Urban Affairs as well as Namami Gange programme of MoWR,RD&GR.
